

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 27**

**C.P. (IB)/514(MB)2021**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: Phoenix ARC Private Limited (Creditor)  
through the Resolution Professional Mr.  
Gaurang Chhotalal Shah V/s Mr. Manoharlal  
Deokaranji Bhoot

Section 95(1) OF THE Insolvency And Bankruptcy Code, 2016

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**ORDER**

1. Ms. Mitali Bhatt, Ld. Counsel for the Financial Creditor present. None present for the Personal Guarantor.
2. Ld. Counsel for the Financial Creditor seeks some time to file additional affidavit.
3. List this matter on 05.06.2024.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**